

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 27 of 2014 & IA NO. 286 of 2014**  
**APPEAL NO. 28 of 2014 & IA NO. 287 of 2014**  
**APPEAL NO. 32 of 2014 & IA NO. 288 of 2014**

Dated: **21<sup>st</sup> March, 2017**

Coram: **Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**  
**Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**APPEAL NO. 27 of 2014 & IA NO. 286 of 2014**

**In the matter of:**

Indraprastha Power Generation Ltd.	....	Appellant(s)
Vs.		
Delhi Electricity Regulatory Commission & Ors.	....	Respondent(s)

**APPEAL NO. 28 of 2014 & IA NO. 287 of 2014**

**In the matter of:**

Pragati Power Corporation Ltd.	....	Appellant(s)
Vs.		
Delhi Electricity Regulatory Commission & Ors.	....	Respondent(s)

**APPEAL NO. 32 of 2014 & IA NO. 288 of 2014**

**In the matter of:**

Delhi Transco Ltd.	....	Appellant(s)
Vs.		
Delhi Electricity Regulatory Commission & Ors.	....	Respondent(s)

**ORDER**

The Bench did not assemble today. As agreed by the parties, list these matters on **23.05.2017.**

**Court Master**

ss/vt